

FORM G (Version-5)
INVITATION FOR EXPRESSION OF INTEREST FOR
PROGRESSIVE METERS PRIVATE LIMITED
OPERATING IN MANUFACTURE OF ELECTRIC METERS
AT JAIPUR AND DELHI

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Progressive Meters Private Limited CIN: U33111WB2013PTC197828 PAN: AAHCP4036H
2.	Address of the registered office	Flat No. 2C, 2nd Floor, Urvashi Apartments, 3 Hungerford Street, Kolkata-700017, West Bengal, India.
3.	URL of website	https://bit.ly/3WKWB8W
4.	Details of place where majority of fixed assets are located	Plot No- J-394,395, RIICO Industrial area, Sitapura, Near Chitarala Circle, Jaipur, Rajasthan- 302022.
5.	Installed capacity of main products/ services	Factory not in existence.
6.	Quantity and value of main products/ services sold in last financial year	N/A
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please contact at: progressivemeters.sipl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, please contact at: progressivemeters.sipl@gmail.com
10.	Last date for receipt of expression of interest	07/04/2023
11.	Date of issue of provisional list of prospective resolution applicants	17/04/2023
12.	Last date for submission of objections to provisional list	22/04/2023
13.	Process email id to submit EOI	progressivemeters.sipl@gmail.com

Sd/-
Mr. Anup Kumar Singh
Resolution Professional
IBBI Regn No.:-IBBI/TPA-001/IP-P00153/2017-2018/10322
For Progressive Meters Private Limited- Under CIRP
 Suite 1B, 1st Floor, 22/28A, Manoharpukur Road,
 Deshopriya Park, Kolkata - 700029

Date – 19/03/2023
Place – Kolkata


ANUP KUMAR SINGH
INSOLVENCY PROFESSIONAL
 IP Registration No.- IBBI/TPA-001/IP-P00153/
 2017-2018/10322

১০৪ কোটি টাকার বাজেট পেশ
হল জলপাইগুড়ি জেলা পরিষদে

বায়ু সজা
৪৭৭৫৫৫

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কৃষ্ণনগরে ৬০
কিলো গাঁজা সহ
গ্রেফতার এক

দুগন্ত বাতী, নদীয়া, ১৮ বাট
কৃষ্ণনগরে ৬০ কিলো গাজা সহ



আতঙ্ক ধপাঙডিতে

মানক পাটচাৰ চক্ৰ ছিক কোন কোন
কট দিয়ে বিভিন্ন এলাকায় পাঁজা
হুসিস, ডাস ও অন্যান্য মানকব্ৰ
পৌছে দিয়ে তে জানক পৰি

মাগাতার অভিযান শুরু করেছে।



নয়। ঘটনাস্থলে প্রচুর লোক ভিড়
জ্ঞান প্রাণীটিকে দেখাব জন্য।

টাটকা হলে পুষ্টিগত ক্ষেত্রে
 সিমেন্টা স্ফটিকীকরণ ও ননস্ফটিক
 কেমী। শ্রাণ্টিক্সে জৈবিক ক্রিয়াক
 ক্ষমতা এবং মাসো স্তরকে বিক
 বিকশণ ও উত্তাপ দ্বারা পুনঃ স্ফট
 কিত। সিমেন্টা নন স্ফটিকের মতো একটি
 অস্ফটিক জৈবিক ক্রিয়াক ক্ষমতা
 রয়েছে। এটি একটি কোলাইডাল
 ক্রিয়াক ক্ষমতা এবং একটি জৈবিক
 পুনঃ স্ফটিকের মতো মিশ্রণ।
 সিমেন্টা স্ফটিকীকরণ পূর্ণ স্ফটিক
 স্তরকে তৈরি করে। তবে স্ফটিক
 নন স্ফটিক স্তরকে ধরা হয়
 কোলাইডাল পদার্থের ভাবে।

নোবাইস চেয়ে সবেমাত্র দু-
নাবালকে গণধোলাই। শনিবা-
সকালে এই ঘটনায় ব্যাপক চাঞ্চল্য
ছড়িয়ে পড়ে ইংলিশ বাজার থানা
কোঠখালি বাজারে। জানা যাবে

এদিন সকালে বাজার করতে আস
এক বাড়ির কাছ থেকে নিম্নো



N.I.T. (Online) No: - ADDA/DGP/ED/N-141/2022-23
Exe. Engr.(Elect.), ADDA invites Percentage Rate Tender (Online Bidding System) for the works (1) Electrical wiring, distribution, installation etc. a

চন্দনপুর লোকাল ট্রেন বাতিল
 চন্দনপুর লোকাল মনু উলসল না পাবার জন্য, নিমিতিগত স্বাভাবিক-অবস্থার
 হাওয়া লোকোমোবিল ১৫.০১.২০২৩ থেকে ১৫.০১.২০২৩ তারিখ পর্যন্ত
 পল্টন থেকে চন্দনপুর যাবে। হাওয়া থেকে: ৬:০০, ৬:৩০, ৭:০০
 ও ৬:৩০। চন্দনপুর থেকে: ৬:০০, ৬:৩০, ৭:০০ ও ৬:৩০
 সৌধের পল্টন যাবার বাতিলের সিদ্ধান্তের কারণে। মনে হবে মাইলসে হাওয়া
 পাবে। অনুপস্থিতি করা হুঁসিও। বিকিন্সল রেলওয়ে মাস্টারের, অথবা

r/2022-23(2 nd Call), Dated

Drain & Concrete Road unde

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Sd/- Executive Officer
Uluberia Municipality

রেলপথ **G20**
২০২৩-২৪, **১৯৭১**
জি. ২০২৩ সি ২ ইউজি
এম), এল সি মাস, অস

শক্তি, উন্নত দক্ষ রেলপথ, অস্ট্রা, ভারতের
মহামাে গুণেো উভােবো আহান কল্যােে

জি.সি-ইংলিজএসইউ-টি-০৮-০০২২-০০

কো, কোস্টলি বো ডিএলসিআর, ডিএল কোস্টলি
কি এং ডিএল কোস্টলি সাবে কোস্টলি বোস্টলি
কি এং ডিএল কোস্টলি, অস্ট্রা ডিএল কোস্টলি

২০২৭০৭৭৭.২১ টাকা

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SOLVENCY PROFESSIONAL

স্মৃতি ১৬, ১ম ভাগ, ২২/৬/০৫, মনসরাপুখুর রোড
বেশপ্রিয় পার্ক, কলকাতা-৭০০০২২

STATE BANK OF INDIA
STRESSED ASSETS MANAGEMENT BRANCH ZONAL BUSINESS OFFICE
BUILDING, FOUNTAIN CHOWK, CIVIL LINES, LUDHIANA, 141 001

CONSORTIUM OF WITHDRAWAL OF AUCTION SALE NOTICE

Refer to our e-Auction Sale Notice No. SBI/2017/000001 dated 18.03.2017, published in Financial Express and Desh Sewak on 18.03.2017. Which was to be held on 11.04.2017 has been Withdrawn from this e-Auction Sale Notice.

AUTHORISED OFFICER

SINTEX-BAPL LIMITED CIN: U25110GJ0007PCL091304 Registered Office:- Ajigarh, The Floor, Mittal Bagh Ruksa, Indraprastha-SBI SOO, Gurgaon, Haryana - 122 002 India. Email: investor@sintexltd.com website www.sintexltd.com	BAPL LIMITED CIN: U25110GJ0007PCL091304 Registered Office:- Ajigarh, The Floor, Mittal Bagh Ruksa, Indraprastha-SBI SOO, Gurgaon, Haryana - 122 002 India. Email: investor@bapl.com website www.bapl.com
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NOTICE

Notice is hereby given pursuant to Section 97 of the Companies Act, 2013, Regulation 69 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 and resolution plan submitted by the consortium of Proprietary Products Private Limited and Placitario Private Limited (hereinafter known as "the Consortium") to the National Company Law Tribunal (NCLT), Mumbai for liquidation of Sintex-BAPL Limited ("the Company"), as approved by the Honble Authorized Branch of the National Company Law Tribunal vide its order dated March 17, 2023, the Company has since March 20, 2023 as the Record Date for the purposes of determining the names of the debenture holders who are eligible for suspension of trading and discontinue or non-listed securities/debt instruments ("NCD") from the stock exchange at which NCD are listed i.e., BSE Limited.

SINTEX-BAPL LIMITED	Sd/-
Date: 17/03/2023	Yash Sheth
Place: Ahmedabad	Company Secretary

PROGRESSIVE METALS PRIVATE LIMITED OPERATING IN MANUFACTURE OF ELECTRIC METALS AT JALPAIGURI AND DELHI <i>(Under Regulation 30 of the Companies (Incorporation) Rules, 2014)</i> <i>(Under Regulation 30 of the Companies (Incorporation) Rules, 2014)</i>	
RELEVANT PARTICULARS <i>(Under Regulation 30 of the Companies (Incorporation) Rules, 2014)</i>	
1. Name of the corporate body	Progressive Metals Private Limited (UIN U3311W102013PTC1817528)
2. Address of the registered office along with PAN and CIN number	Plot No. 242, Sector 14, Phase II, Patna, Bihar 31 Hargreave Street, Kolkata 700017, West Bengal, India
3. URL of website	https://pmswww55.com
4. Details of place where majority of fixed assets are situated	Plot No. 1 - 234, 395, RECID Industrial Area, Sector 14, East Chandra Circle, Jalandhar, Rajasthan - 204, 395
5. Installed capacity of main products/services	Factory not in existence
6. Quantity and value of main products/services sold in last financial year	N/A
7. Number of employed workmen	Nil
8. Further details, including last consolidated financial statements (last scheduled) of two years, about the subsidiaries, relevant dates of subsequent events of the process and other relevant information	For details, please contact at: progressivematerials@pmlgroup.com
9. Eligibility for resolution applications under section 2(2)(b) of the Companies Act, 2013	For details, please contact at: progressivematerials@pmlgroup.com
10. Last date for removal of examination fee (if any)	07/04/2023
11. Last date of submission of prospective resolution applicants	17/04/2023
12. Last date for submission of objections to provisional list	22/04/2023
13. Process email ID to submit EO	progressivematerials@pmlgroup.com

Dr. Anup Kumar Singh
Resolution Professional
For Progressive Metals Private Limited - Under CRP
Delhi, India | The Floor, 10th Floor, Main Building, 10th Floor,
Delhi, India | Kolkata 700029

Place : Kolkata
Date : 13/03/23

Mid Corporate Centre,
Ferozpur Road, First Floor, Fazlika, Punjab

NOTICE OF SALE AND ENCUMBRANCE OF SECURITY INTEREST ACT 2002 Interest (Informant) Notice 2082			
Under Section 13(2) of Securitization and Reconstruction of and Recovery of Assets of Financial Institutions Act, 2002, the following is a notice of sale of the property of the borrower/Guarantor as given in the schedule of the loan agreement dated 06/04/2007. The Amount will be recovered from Auction of the property of the borrower/Guarantor. The borrower/Guarantor is informed to deposit the loan amount along with the provisions of section 13(4) and 14 of the said Act, the Bank would be entitled to sell the property of the borrower/Guarantor.			
To Be Enforced	Demand Notice date/ NPA Date	Amount outstanding	
(a) For Working Capital GODVI (FACILITY) Goodly (i.e. Fertilizers, Fertilizer, Fertilizer, Fertilizer, the company (Present and future)	28.02.2022 NPA Date 10.08.2022	Rs. 13,75,87,705.23 Rs. Thirteen Crore Seventy Five Lacs Eighty Seven Thousand Five Hundred Fifty Five Rupees and Only as on 27.02.2022 plus other interest and other expenses	
(b) All parts and parcels of the property of - 1. Shri. Jagan Prasad (a) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (b) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (c) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (d) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (e) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (f) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (g) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (h) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (i) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (j) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (k) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (l) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (m) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (n) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (o) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (p) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (q) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (r) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (s) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (t) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (u) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (v) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (w) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (x) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (y) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (z) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (aa) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (ab) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (ac) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (ad) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (ae) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (af) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (ag) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (ah) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (ai) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (aj) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (ak) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (al) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (am) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (an) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (ao) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (ap) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (aq) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (ar) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (as) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (at) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (au) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (av) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (aw) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (ax) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (ay) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (az) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (ba) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bb) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bc) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bd) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (be) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bf) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bg) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bh) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bi) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bj) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bk) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bl) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bm) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bn) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bo) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bp) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bq) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (br) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bs) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bt) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bu) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bv) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bv) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bw) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bx) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (by) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (bz) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (ca) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (cb) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (cc) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (cd) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (ce) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (cf) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (cg) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (ch) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (ci) measuring 3 Kanna, 01/20/2022, situated at Circular Road, Abohar, Dist. Fazilka (Punjab) (cj) measuring 3 Kanna, 01/20/2022, situated at Circular			

15 FORM E INVITATION FOR EXPRESSION OF INTEREST FOR MOTHERS PRIDE EDUCATION PERSONA PRIVATE LIMITED (Under Regulation 38A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
1	Name of the Corporate Debtor invited by CMA / PAN
2	Address of the registered office
3	URL of website
4	Details of place where meeting of interested parties will be held
5	Indicated capacity of them products services
6	Quantity and value of main products services and in total financial year
7	Number of employees / workers
8	Further details on relevant asset available for sale/ retention (if available) as well as, loans, if any, entered into by the applicant, details of the securities so available at
9	Explicitly to mention exposures and/or interest. History of the CMA is available at
10	Date last revised of exposure of interest
11	Date of sale of residential or commercial property of the CMA
12	Last date for submission of responses to recruitment call
13	Process aimed to be taken by CMA

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 Cengage Ram Agarwal
 IIBB/CPA/ICAI/ICMA/2019/2020/227
 OAFV 9818, 18-10-2023

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आजादी का
अमृत महोत्सव






भारत 2023
ONE EARTH - ONE PEOPLE - ONE FUTURE

RESERVE BANK OF INDIA

www.rbi.org.in

Redressal of complaints against entities regulated by RBI

Reserve Bank – Integrated Ombudsman Scheme, 2021

The Reserve Bank – Integrated Ombudsman Scheme, 2021 (RB-IOS; Scheme) covers banks, non-banking financial companies, non-bank system participants and Credit Information Companies (CICs)*.

The RB-IOS provides cost-free alternate grievance redress of customer complaints involving deficiency in services rendered by the Regulated Entities (REs) of RBI, if not resolved to the satisfaction of the customers or not replied within a period of 30 days by the RE.

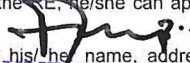
Receipt of complaint has been Centralised. Complaint against an RE can be filed through one of the following modes:

- i. Online - through the Complaint Management System (CMS) portal of RBI on <https://cms.rbi.org.in> → File a complaint
- ii. Physical complaint (letter/post) in the form as specified in Annexure 'A' in the RB-IOS to "Centralised Receipt and Processing Centre, 4th Floor, Reserve Bank of India, Sector-17, Central Vista, Chandigarh – 160017"

For more information including names of entities covered under RB-IOS, please visit <https://cms.rbi.org.in> or contact on toll-free number – 14448 (8.00 am to 10.00 pm for Hindi and English) and (9:30 am to 5:15 pm for 10 other regional languages i.e., Assamese, Bengali, Gujarati, Kannada, Malayalam, Marathi, Odia, Punjabi, Tamil and Telugu), available on all weekdays except national holidays.

Important Information

1. Before lodging any complaint under the RB-IOS, the complainant must approach the concerned bank/NBFC/Payment System Participant/CIC (together known as RE) with the grievance.
2. If the grievance is not redressed within 30 days or if complainant is not satisfied with the reply given by the RE, he/she can approach the RBI-Ombudsman.
3. The complainant **MUST** indicate his/ her name, address and present contact number and email in the written complaint.


ANUBH KUMAR SINGH
 INSOLVENCY PROFESSIONAL
 2017-2018/10322

*Complaints received at RBI against the REs not covered under the RB-IOS are redressed at the Consumer Education and Protection Cells (CEPCs) of RBI.

New Delhi

